

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7966 OF 2014
WITH PRAYER FOR INTERIM RELIEF

GHAZIABAD DEV. AUTHORITY	VERSUS	...PETITIONER
DEVENDRA KUMAR & ANR.		...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 05.10.2015, when the Court was pleased to pass the following order:

“Counter affidavit may be filed within one week
from today.
List the matter on 26th October, 2015. ”

It is submitted that Mr. Sudhir Kulshrestha, Counsel for both the Respondents has on 06.10.2015 filed the counter affidavit and copies of the same has been included in SLP Paper Books.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 16th day of October, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Devesh Kumar, Advocate
Mr. Sudhir Kulshrestha, Advocate

ASSISTANT REGISTRAR